

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 110/2025

In

ORIGINAL APPLICATION NO. 340 OF 2025

IN THE MATTER OF:

Raj Kumar & Ors.

.....PETITIONER

VERSUS

State of Haryana & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 16.09.2025)

Raj Kumar & Ors.

..... PETITIONER

VERSUS

1. State of Haryana
Through Additional Chief Secretary,
Environment and Climate Change Department,
Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in / csharyana@gov.in **(RESPONDENT NO.1)**
2. District Magistrate, Rewari
Mini Secretariat, Rewari
Rewari - Bawal Road, opposite. Sector 1, Subhash Nagar,
New Aanaj Mandi, Rewari, Haryana 123401
Email: dcrrwr@hry.nic.in **(RESPONDENT NO.2)**
3. Haryana State Pollution Control Board
Through it's Member Secretary,
C-11, Sector 6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in **(RESPONDENT NO.3)**
4. M/s. SBA Recycling Pvt. Ltd.,
Plot No. 30-31, PhaseII, Sector-14,
IMT Bawal District Rewari, Haryana-123501 **(RESPONDENT NO.4)**